



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.02.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 13.02.2025 was not taken up. The next date of hearing in the matter is **03.03.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar